

छत्तीसगढ़ शासन
कृषि विभाग
मंत्रालय -

डी.के.एस. भवन, रायपुर - 492001

-:: अधिसूचना ::-

कमांक / 2559 /बी.14/12/2002/14-2



रायपुर, दिनांक 14/12/02

बीज अधिनियम 1966 (1966 का संख्या 54) भारत सरकार की धारा-4 की उपधारा (2) द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, राज्य सरकार एतद् द्वारा छत्तीसगढ़ राज्य बीज प्रमाणीकरण संस्था के अंतर्गत कार्यरत बीज परीक्षण प्रयोगशाला, रायपुर को राज्य बीज प्रयोगशाला घोषित करती है, जहां उक्त अधिनियम के अधीन बीज विश्लेषकों द्वारा किसी भी अधिसूचित प्रकार या किस्म के बीजों का बीज नियम तथा राज्य सरकार द्वारा समय-समय पर जारी निर्देशों के तहत विश्लेषण किया जाएगा ।

यह अधिसूचना राजपत्र में प्रकाशन दिनांक से प्रभावशील होगी ।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,

(सी०एल०जैन)

उप सचिव,

छत्तीसगढ़ शासन, कृषि विभाग

2560

पृ०कं० / 1/बी.14/12/2002/14-2
प्रतिलिपि :-

रायपुर, दिनांक 15-12-02

1. सचिव, भारत सरकार कृषि मंत्रालय कृषि भवन नई दिल्ली ।
2. संचालक कृषि छ०ग० रायपुर ।
3. संचालक, अनुसंधान सेवाएं, इंदिरा गांधी कृषि विश्व विद्यालय, रायपुर ।
4. प्रबंध संचालक, मंडी बोर्ड (बीज प्रकोष्ठ), रायपुर ।
5. प्रबंध संचालक, छ०ग० राज्य बीज प्रमाणीकरण संस्था की ओर आवश्यक कार्यवाही हेतु ।
6. कलेक्टर ----- समस्त छ०ग० ।
7. आंचलिक प्रबंधक, ----- समस्त छ०ग० ।
8. उप संचालक कृषि ----- समस्त छ०ग० ।
9. उप नियंत्रक, शासकीय मुद्रणालय, राजनांदगांव की ओर आगामी राजपत्र में प्रकाशित करने हेतु अशेषित । कृपया राजपत्र की 200 प्रतियां सीधे संचालक कृषि छ०ग० रायपुर को प्रदाय करे ।

उप सचिव,
छत्तीसगढ़ शासन, कृषि विभाग



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Third line of handwritten text in the main body.

Fourth line of handwritten text in the main body.

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Fifth line of handwritten text in the lower middle section.



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GOVT. OF CHHATTISGARH
DEPARTMENT OF AGRICULTURE
D.K.S. BHAWAN, MANTRALAYA
RAIPUR

No. /2559/B-14/12/2002/14-2

Raipur Dated 01.03

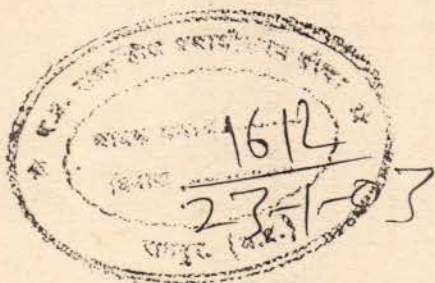
NOTIFICATION

In the exercise of the powers conferred by the sub-section(2) of Section (4) of the Seed Act 1966 (No. 54 of 1966), the State Govt. here by declares the Seed Testing Laboratory Raipur working under C.G. Seed Certification Agency as a " State Seed Laboratory" where analysis of seeds of any notified kind or variety, as per seed rules and instruction issued from time to time by the State Govt. shall be carried out by seed analysis under the Seed Act.

2. This notification will come into force with effect from its publication in the State Gazettes.

By Order and in the name of
Governor of Chhattisgarh

(C.L. Jain)
Dy. Secretary to
Govt. of Chhattisgarh
Agriculture Department



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02/12/02
End. No. 2560/B-14/12/2002/14-2

(4)
Raipur Dated 15/01/03

Copy to :-

1. Secretary, Govt. of India, Deptt. of Agriculture & Cooperation,
Krishi Bhawan, New Delhi
2. Director Agriculture, Chhattisgarh, Raipur
3. Director Research Services, Indira Gandhi Krishi Visvavidhyalaya,
Raipur
4. Managing Director Chhattisgarh State Agriculture Marketing
(Mandi) Board (Seed Cell), Raipur
- ✓ 5. Managing Director Chhattisgarh State Seed Certification Agency
for n.a.
6. Collector ----- (All)
7. Zonal Manger, Agro Climatic Zone Raipur Bilaspur/Jagdalpur
8. Dy. Director of Agriculture ----- (All)
9. Dy. Controller, Govt. Press, Rajnandgaon



(C.L. Jain)

Dy. Secretary to
Govt. of Chhattisgarh
Agriculture Department